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(2024) 10 AP CK 0008

Andhra Pradesh High Court - Amaravati

Case No: Criminal Petition No: 6878 Of 2024

Pothula Venkateswara Rao APPELLANT

Vs

State Of Ap And Others RESPONDENT

Date of Decision: Oct. 10, 2024

Acts Referred:

• Bharatiya Nagarik Suraksha Sanhita, 2023 - Section 483(2)

Hon'ble Judges: Nyapathy Vijay, J

Bench: Single Bench

Advocate: Ravi Chandavarapu

Final Decision: Dismissed

Judgement